

(c) and (d): Yes, Sir. The development work is in advance stage. Number of automatic centres for snow and meteorological data collection are proposed to be set up at number of places in high hills in J&K, Himachal Pradesh and Uttar Pradesh. As the matter is still under initial planning stage, exact location of these centres have not been finalised. Data from these local centres will be automatically transmitted to the regional forecasting centres.

(e) The planned cost of setting up fifty to sixty observatories, which would include 32 automatic centres, works out to about Rupees ten crore. The recurring cost of running and manning these stations could be about Rupees one crore per year.

[English]

### Small and Tiny Industry

\*129. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state:

(a) the percentage of employment opportunities provided by the small and tiny industry all over the country;

(b) whether this vital sector has been adversely affected as a result of the recent liberalisation of economic policy;

(c) if so, the details thereof; and

(d) the steps taken by the Government to protect the small and tiny industrial sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a): The total estimate of employment in the country in the year 1993-94 was 314.15 million persons. In that year the total employment in the small and tiny industry was 13.94 million. Hence, percentage of employment opportunities provided by the small and tiny industry all over the country was 4.43 percent.

(b) : No, Sir.

(c) : Does not arise.

(d) : Promotion and development of small scale sector falls under priority programme of the Government. Some of the important measures taken to protect this sector include reservation of items for exclusive manufacture in the small scale sector, reservation of items under the Government purchase programmes, price preference by the Government, credit support, fiscal concessions, technical support and modernisation, entrepreneurial development, infrastructural support and programmes for quality upgradation.

[Translation]

### Small Scale Industries

\*130. DR. SATYNARAYAN JATIYA:

SHRIMATI SHEELA GAUTAM:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to increase

the present 24 percent participation of big industrialists, NRIs and multinational companies in small scale industries sector;

(b) if so, the expected increase likely to be made therein;

(c) whether possibilities of use of capital intensive techniques in small scale industries are likely to be increased as a result of this decision; and

(d) if not, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a): Equity participation by other industrial undertakings in small scale industries sector upto 24 percent was allowed by the Government vide Notification No. S.O 2 (E) dated, 1.1.1993. This was done primarily to encourage and promote linkages between the large and small industries. No decision has been taken to increase the present level of permissible equity participation. Such a decision is taken with prior intimation and approval of Parliament.

(b) to (d) : Does not arise.

### Primary Health Centres

\*131. SHRI LALA BABU RAI: Will the PRIME MINISTER be pleased to state:

(a) the criteria being adopted for granting approval for setting up of primary health centres and sub-centres;

(b) whether some state Governments have sought some relaxation in this criteria for tribal areas;

(c) if so, the details of requests received in this regard State-wise; and

(d) the time by which approval is likely to be granted for setting up of these centres?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) Approval for setting up of the Primary Health Centres (PHCs) and Sub-Centres (SCs) is granted by the Planning Commission. Generally, the Commission adopts the following population criteria for opening of PHCs & SCs:

	Plain areas	Hilly/Tribal areas
PHC	30,000	20,000
Sub-centre	5,000	3,000

(b) to (d): The population norms are only indicative and the States possess flexibility in establishment of these centres as per their needs depending upon a number of factors such as geographical, population concentration, resources and availability of man power etc. The Commission has stressed, the needs of tribal population, in inaccessible areas in establishment of centres.

### Wasteland Development

\*132. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Integrated Wasteland Development